

**BRIEF PROFILE of
Hon'ble Judge Dr. Madan Bhalchandra Gosavi**

- Hon'ble Shri Madan Bhalchandra Gosavi, born on 14th July, 1958 in a small village – Vaduj, Tal: Khatav in the state of Maharashtra.
- He obtained his primary education at the high school level in the village itself.
- Obtained his degree of BA from Shivaji University in the year 1982 with English as a special subject.
- He obtained his LLB and LLM degrees from Mumbai University in the years 1984 and 2011 with Criminal Jurisprudence and Human Rights subjects.
- He worked as Civil Judge, Jr. Division & Judicial Magistrate First Class during 1991 to 2004 and dealt with various Criminal Matters and Civil Suits in the state of Maharashtra.
- During the year 2004 to 2013, he served as Senior Civil Judge & Chief Judicial Magistrate and decided numbers of Civil Suits having unlimited pecuniary jurisdiction including nature of commercial suits in the state of Maharashtra.
- During the year 2014 to 2017, he was nominated as a Special CBI Judge, Mumbai to try the sensitive cases which were transferred by the order of Hon'ble Supreme Court of India from the state of Gujarat to the state of Maharashtra.
- In between 2017-18, he was appointed as a Joint Secretary in the Department of Law and Justice, in the state of Maharashtra and decided administrative matters and other criminal opinion matters where the Government wish to file appeals.
- In the year 2018, he was selected as a Judicial Member in the National Company Law Tribunal, Kolkata Bench. He disposed a numbers of pending cases during his tenure at Kolkata Bench of NCLT.

- He has been awarded a Doctorate Degree (Ph.D.) in Insolvency and Bankruptcy Code by Shri Sant Gadge Baba Amravati University very recently.
- He was then transferred at Ahmedabad Bench in the year 2020. Even during the lock-down phase, he decided numbers of cases under the Insolvency and Bankruptcy Code, 2016 and the Companies Act, 2013 through online mode.

